

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 225
IB-469/ND/2020**

IN THE MATTER OF:

M/s. Fontal Flexipack Ltd.

...PETITIONER

Vs.

M/s. Aditya Samraj Natural Foods Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 16.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Ranjit Khatri, Adv.

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the operational creditor.

Let notice be issued once again on the corporate debtor. The Registry may also serve notice by email as well as speed post on the corporate debtor. Post the matter to 07.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Anjula)